

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/RP/2026

Subject : Petition for review of Order dated 15.1.2026 passed in
Petition No. 417/MP/2024.

Petitioner : NTPC

Respondent : KSEB

Date of hearing : **24.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Bhullar, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Vineet Kumar, Advocate, NTPC
Ms. Surbhi Kapoor, Advocate, NTPC

Record of Proceedings

The matter was called for a hearing through virtual mode.

2. During the hearing on 'admission', the learned counsel for the Petitioner submitted that the present Petition has been filed seeking review of the order dated 15.1.2026 passed by this Commission in Petition No. 417/MP/2024.
3. The Commission, after hearing the learned counsel for the Petitioner, directed as under:
 - a) Admit and issue notice to the Respondent.
 - b) The Respondent shall file its reply on or before **24.7.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **7.8.2026**.
4. The Review Petition shall be listed for hearing on **18.8.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)